

laid on the Table of the Lok Sabha.
[See Appendix III, annexure No. 124.]

Shri Jhulan Sinha: Will the hon. Minister refer to the statement, para. c(i) and let me know if it is still possible for us to offer suggestions for the final alignment of the road?

Shri Lal Bahadur Shastri: I do not know whether the people will get an opportunity to do so. But, anyhow, the hon. Member is most welcome to make any suggestion he likes.

हिमाचल प्रदेश में सड़कों का निर्माण

*१०००. श्री पद्मनोब : क्या पब्लिक तथा संचार मंत्रो यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि हिमाचल प्रदेश में सड़कें बनाने का कार्य बहुत कठिन है;

(ख) क्या यह भी सच है कि गत कुछ वर्षों में इस काम पर लगे हुए बहुत से मजदूर पंगु हो गये हैं और अब वे बहुत ही कष्टमय जीवन बिता रहे हैं; और

(ग) इन पंगु व्यक्तियों के जीविको-पार्जन की व्यवस्था के लिये और जो मजदूर मर गये हैं उनके परिवारों को दिये जाने वाले प्रतिकर की राशि को बढ़ाने के लिये क्या कोई प्रस्ताव है ?

परिवहन तथा संचार मंत्रो (श्री लाल बहादुर शास्त्री): (क) जी हाँ।

(ख) पिछले सात सालों में लगभग १०० मजदूर बेकार हो गये हैं।

(ग) जहाँ तक सम्भव है इन मजदूरों को हल्के कामों पर लगाया जाता है। श्रमिक सहायता अधिनियम, १९२३ के अनुसार उन्हें मुआवजा दिया गया है। मृत मजदूरों के परिवारों को मुआवजे की रकम बढ़ाने का कोई प्रस्ताव नहीं है।

May I read it in English also?

Mr. Speaker: Yes.

Shri Lal Bahadur Shastri: (a) Yes.

(b) About 100 workers were disabled during the last 7 years.

(c) As far as possible, the disabled workers are employed on lighter jobs. They have been paid compensation under the provisions of the Workmen's Compensation Act, 1923. There is no proposal to increase the amount of compensation to the families of workers who lose their lives.

Shri Y. S. Parmar: May I know the number of deaths mentioned in the Table? The Minister has mentioned only disabled and not dead.

Shri Lal Bahadur Shastri: I cannot give the exact number.

Shri Y. S. Parmar: May I know whether it is a fact that it takes very long for the compensation to be determined and paid?

Shri Lal Bahadur Shastri: It may be taking a long time; but, unfortunately, we are not directly concerned. It is to be done by some other Ministry.

Shri Shree Narayan Das: What efforts have been made to minimise the hazards in this work?

Shri Lal Bahadur Shastri: It is very difficult to take any steps in that direction unless the whole terrain of Himachal Pradesh is completely changed.

Shrimati Renu Chakravarty: When compensation is paid on the basis of the schedule in the Compensation Act, may I know whether the people working in Himachal Pradesh on the roads are given compensation computed according to those given to persons in hazardous jobs or employed in ordinary categories?

Shri Lal Bahadur Shastri: I cannot go into details. But, I hope the compensation is being paid according to law. If it is higher for hazardous jobs, I hope they are getting on that basis.

Shri Y. S. Parmar: May I know whether the Government intend to issue any instructions that compensation should be determined and paid early?

Shri Lal Bahadur Shastri: Most certainly. We shall write to the Himachal Pradesh Administration or the Labour Organisation.

Train Derailment

*1042. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether 3 wagons of a goods train of the North Eastern Railway were derailed near Panjipara Railway Station on the 3rd November, 1957;

(b) if so, the reasons for the derailment; and

(c) whether any enquiry was conducted?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Yes.

(b) and (c). A departmental enquiry by the Traffic Inspector of the section was conducted on 12th November, 1957. It was found that the derailment was due to the incorrect setting of the points.

Shri S. M. Banerjee: May I know whether the hon. Minister proposes to discuss with the representatives of the Railwaymen's Federation the causes leading to so many accidents to ensure their co-operation in the matter of efficiency?

Mr. Speaker: It is a suggestion for action.

Shri Shah nawas Khan: It is a suggestion for action.

Shri S. M. Banerjee: May I know whether the committee recently appointed to investigate into the Bombay-Calcutta mail accident will also consider the various reports submitted regarding other accidents?

Mr. Speaker: Whether it will consider the various reports?

Shri Shah nawas Khan: It is upto them to consider any thing they like.

Shri Dasappa: May I know whether the responsibility for the incorrect setting of points has been located and the person brought to book?

Shri Shah nawas Khan: The pointsman in charge of shunting is held responsible because he signalled to the driver to pass over the points which were wrongly set.

Shri Goray: What is the rate of accidents per month in the Indian Railways?

Mr. Speaker: This is derailment.

Shri Goray: All sorts of accidents.

Mr. Speaker: How many cases of derailment?

Shri Shah nawas Khan: It varies from month to month.

श्री रघुनाथ सिंह : क्या मैं जान सकता हूँ कि सब से ज्यादा ऐक्सिडेंट नार्थ ईस्टर्न रेलवे में होते हैं या ईस्टर्न रेलवे में;

श्री साहूनावास खान : वह भी बदलते रहते हैं ।

सहकारी समिति को सहायता

*१००४. **श्री ए० ला० बाकवास :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेल विभाग द्वारा रेलवे कर्मजूमर्स कोम्पारेटिव सोसायटी लिमिटेड, बोकानेरा को अब तक कितनी वित्तीय तथा अन्य सहायता दी गई है;

(ख) क्या सरकार को पास सोसायटी के लाभ तथा हानि के अब तक के ठीक ठीक आंकड़ों के बारे में कोई अधिकृत जानकारी है; और

(ग) यदि हा, तो उसका धौरा क्या है ?

रेलवे कर्मजूमरी (श्री साहूनावास खान) :

(क) कर्मजूमर्स को-म्पारेटिव सोसायटी,